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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 C/W CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	Hearing	391/ 394	M.K. Pandurang Setty & 5 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	B.C. THIRUVENGADAM 9846092926	FOR PETITIONERS	B.C. Thiruvengadam
2)	MUDIT MUNDKUR	FOR PETITIONERS	Mudit Mundkur
	ADITYA NARAYAN 9945438738 SWATHI AP	for Respondents	Swathi AP

Counsel for Petitioner Company is present. Counsel for respondents is present. CA 02/2013 to be listed for hearing next time. Counsel for petitioner requested time to file rejoinder. Time granted till 16.08.2017. CA 02/2013 is also listed for hearing on the same day.

List it on 16.08.2017.

MEMBER (J)